

**GOVERNMENT OF INDIA  
DEVELOPMENT OF NORTH EASTERN REGION  
LOK SABHA**

UNSTARRED QUESTION NO:968  
ANSWERED ON:01.08.2006  
NEC PROJECTS  
Sarman Dr. Arun Kumar

**Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:**

- (a) whether the standing instructions on exemption are being violated and NEC projects are getting delayed;
- (b) if so, the details thereof alongwith the reason therefore; and
- (c) the action taken for strict compliance of standing instructions?

**Answer**

MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH)

(a) to (c) : No, Sir. NEC Projects were not being subjected to SFC/EFC procedures prior to 1998-99. It was observed that many NEC projects were suffering from cost and time over-run because of deficient project formulation and monitoring. After a careful review it was decided by the Central Government that scrutiny by SFC/EFC/PIB helps in observance of financial prudence and that the interests of NEC would be better served by implementing projects which are considered viable by SFC/EFC/PIB